

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 625 OF 2024

IN THE MATTER OF:

IN RE: News Item titled Jabalpur: "नालो के पक्कीकरण में पौने चार सौ करोड़ खर्च और वर्क अभी भी अधूरा" Appearing in Dainik Bhaskar dated 20.05.2024

ACTION TAKEN REPORT IN COMPLIANCE OF THE ORDER DATED 18-05-2026 PASSED BY THE HON'BLE NATIONAL TRIBUNAL ALONG WITH SUPPORTING AFFIDAVIT ON STATUS REPORT ON BEHALF OF JABALPUR MUNICIPAL CORPORATION

PAPERBOOK

(FOR INDEX: KINDLY SEE INSIDE)

ANKITA SHARMA

ADVOCATE FOR JABALPUR MUNICIPAL CORPORATION


अपर आयुक्त
नगर निगम जबलपुर

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FILED ON: 10-07-2026
NEW DELHI

FILED BY:



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अपर जादुनत
बनार निगम जबलपुर

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 625 OF 2024

IN THE MATTER OF:

IN RE: News Item titled Jabalpur: "नालो के पक्कीकरण में पौने चार सौ करोड़ खर्च और वर्क अभी भी अधूरा" Appearing in Dainik Bhaskar dated 20.05.2024

STATUS REPORT ON BEHALF OF JABALPUR MUNICIPAL
CORPORATION IN COMPLIANCE WITH THE ORDER DATED
18-05-2026

1. That the present Status Report is being filed in compliance with order dated 18-05-2026 passed by the Hon'ble Tribunal whereby the Hon'ble Tribunal had directed the Answering Respondent to provide factual status and response made in the Order dated 18-05-2026.
2. This regarding para 04, Jabalpur Municipal Corporation (**hereinafter 'JMC'**), humbly submits that Jabalpur Municipal Corporation (JMC) fully acknowledges the observations and directions of this Hon'ble Tribunal regarding prevention of discharge of untreated sewage into storm water drains.
 - In this regard, it is submitted that JMC has already undertaken substantial measures for interception, diversion and treatment of sewage through the existing sewerage network and Sewage Treatment Plants (STPs). At present, approximately 82 MLD of sewage is being treated through the operational 12 STPs, and continuous efforts are being made to increase the treatment capacity and sewerage coverage across the city.


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- It is further submitted that the remaining areas, which are presently not connected to the sewerage network, are being covered under the proposed sewerage projects for Zone-01 and Zone-06. The DPR for Zone-01 has already been sanctioned under AMRUT 2.0 and the tendering process is under progress, while the DPR for Zone-06 has been submitted to the State Government for approval under Urban Challenge Fund scheme. Upon implementation of these projects, 100% sewerage coverage of Jabalpur City shall be achieved, thereby substantially eliminating the discharge of untreated sewage into storm water drains.
3. This regarding para 05, Jabalpur Municipal Corporation humbly submits that JMC has undertaken demarcation of buffer areas, wherever such demarcation has been identified and is feasible in accordance with the applicable statutory provisions and site conditions. Preliminary Reports attached as **ANNEXURE-A/1**. JMC has also taken steps towards improving the aesthetic appearance of such areas through landscaping, plantation, cleanliness drives, and other beautification measures, wherever practicable, Present status of Plantation along the drains are as under;

SL. No.	Drain Name	Length along the drains (i/c Both sides)	Plantation Done (Nos)	Proposed Plantation (Nos)
1	OMTI	26	3000	5200
2	KARONDA	16		3200
3	KHANDARI	10		2000
4	SHAH	5		1000
5	MOTINALA	13		2600
6	URDANA	10		2000
Total		80	3000	16000

4. This regarding para 06, Jabalpur Municipal Corporation humbly submits;


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- In accordance with the said Notification, no diversion of land, unauthorized development, or construction activity is being permitted within the restricted/buffer area except as permissible under the applicable statutory provisions. All applications for development, building permissions, and other activities falling within the regulated area are being scrutinized in accordance with the provisions of the Notification and the prevailing planning regulations.
 - It is further submitted that JMC, in coordination with the concerned departments, is carrying out regular inspections of the notified areas to prevent any unauthorized construction or land development. In the event any violation is noticed, appropriate action is initiated under the applicable provisions of law, including issuance of notices, stoppage of unauthorized works, removal of encroachments, and other statutory measures, wherever required.
5. This regarding para 07, Jabalpur Municipal Corporation humbly submits that JMC has taken steps towards plantation, wherever practicable, Present status of Plantation along the drains are as under;

SL. No.	Drain Name	Length along the drains (i/c Both sides)	Plantation Done (Nos)	Proposed Plantation (Nos)
1	OMTI	26	3000	5200
2	KARONDA	16		3200
3	KHANDARI	10		2000
4	SHAH	5		1000
5	MOTINALA	13		2600
6	URDANA	10		2000
Total		80	3000	16000

6. This regarding para 08, Jabalpur Municipal Corporation humbly submits that JMC is fully conscious of the ecological importance of the eleven (11)

notified water bodies declared as sensitive areas under the Government Notification and is committed to ensuring their protection, conservation, and rejuvenation.

In compliance with the provisions of the said Notification, JMC is ensuring that no further unauthorized construction, encroachment, or land development is permitted within the regulated zones of the notified water bodies except as permissible under the applicable statutory provisions. All development proposals in the vicinity of these water bodies are scrutinized in accordance with the applicable planning regulations and the provisions of the Notification.

7. This regarding para 09, Jabalpur Municipal Corporation humbly submits that the out of these 11 water bodies, 09 nos water bodies land records and survey has been done. Remaining 02 water body's survey requires one week time. JMC kindly request to Hon'ble Tribunal & seek the one week time to submit these two water body detail. 09 water body details are attached as **ANNEXURE-A/2**.
8. This regarding para 10, test report of all these 11 water bodies, performed by MPPCB, is attached as **ANNEXURE-A/3**.
9. This regarding para 12, test report of effluent flowing into drains, performed by MPPCB, is attached as **ANNEXURE-A/4**.

JMC respectfully submits that every possible effort is being made to ensure timely and effective compliance with the directions of this Hon'ble Tribunal. JMC respectfully submits that it remains committed to implementing all directions of the Hon'ble Tribunal and to take all necessary measures for prevention of pollution, protection of Water Bodies, Storm Water Drains and improvement of the environmental condition within the municipal limits.



अपर आयुक्त
नगर निगम जबलपुर

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 625/2024

IN THE MATTER OF:

IN RE: **News Item titled Jabalpur: "नालो के पक्कीकरण में पौने चार सौ करोड़ खर्च और वर्क अभी भी अधूरा" Appearing in Dainik Bhaskar dated 20.05.2024**

10 JUL 2026

AFFIDAVIT

I, Devendra Singh Chauhan S/o S.S Chauhan aged about 60 years appointed as Additional Commissioner at Municipal Corporation Jabalpur, do hereby solemnly affirm and state on oath as under:

1. That I am duly authorized in my official capacity to swear and depose the present affidavit on behalf of the Municipal Corporation Jabalpur, and as such am well conversant with the facts of the present case based on the records maintained by the Corporation in its regular course of business.

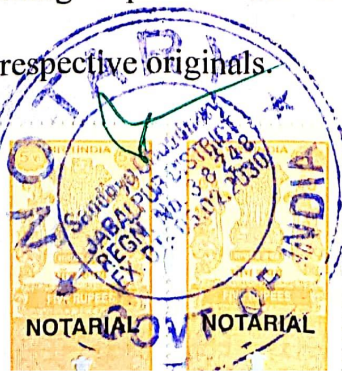
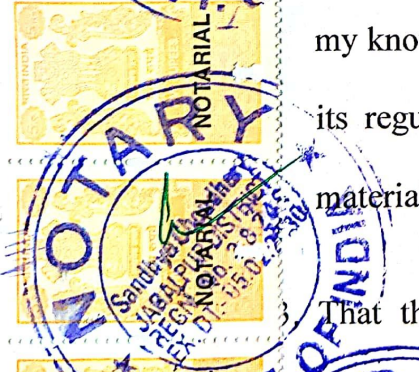
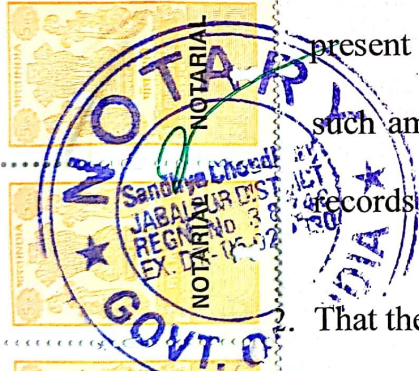
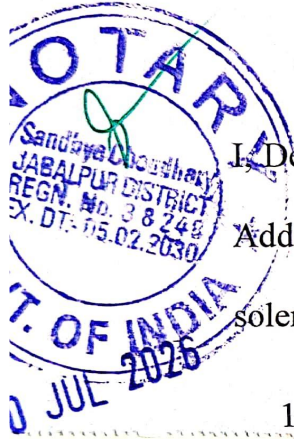
2. That the contents of the accompanying Status Report is true and correct to my knowledge derived from the records maintained by the Corporation in its regular course of business. No part of which is false and nothing material has been concealed therefrom.

3. That the Annexures forming a part of the Status Report are true / translated copies of their respective originals.

ATTESTED



**अपर आयुक्त
नगर निगम जबलपुर**



4. That it is most humbly submitted that the present affidavit is *bona fide* and in the interest of justice.

DEPONENT

अपर आयुक्त
बयार निगम जबलपुर

VERIFICATION

I, the above-named deponent do hereby verify that the averments stated hereinabove are true to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Verified at _____ on this _____ day of _____ July, 2026.

ATTESTED

DEPONENT

अपर आयुक्त
बयार निगम जबलपुर



SANDHYA CHOUDHARY
NOTARY
JABALPUR DISTRICT
M.P. INDIA

I solemnly affirmed before me
Declared before me us under
Shri/Smt. _____
Resident of _____
who is personally known to me/has been
duly identified by _____

Signature of Identified by

NOTARY

10 JUL 2026

कार्यालय उद्यान विभाग नगर पालिक निगम जबलपुर

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क्रमांक/उ.वि./2026-27/529

जबलपुर दिनांक...10/7/2026

प्रति,

आयुक्त महोदय,
नगर निगम जबलपुर

विषय :- माननीय नेशनल ग्रीन ट्रिब्यूनल (NGT), प्रिंसिपल बेंच, नई दिल्ली द्वारा प्रकरण क्रमांक OA 223/2025 के अनुपालन में नालो के किनारे पौधारोपण की प्रगति बावत् ।

संदर्भ :- पत्र क्र./नि.स.(आ)/2026/सीवर/36 जबलपुर दिनांक 08/06/2026

उपरोक्त विषयांतर्गत संदर्भित पत्रानुसार माननीय नेशनल ग्रीन ट्रिब्यूनल (NGT), प्रिंसिपल बेंच, नई दिल्ली द्वारा प्रकरण क्रमांक OA 223/2025 के अनुपालन में नालो के किनारे पौधारोपण की प्रगति की जानकारी निम्नानुसार है -

क्र.	नाले का नाम	नाले के दोनों ओर की कुल लंबाई (कि.मी.)	रोपित किये जाने वाले पौधों की संख्या
1	ओमती नाला	26	5200
2	करौंदा नाला	16	3200
3	खंदारी नाला	10	2000
4	शाह नाला	5	1000
5	मोतीनाला	13	2600
6	उर्दना नाला	10	2000
कुल योग		80	16000

उक्त आदेश के परिपालन में वृक्षारोपण कार्य प्रगतिरत् है, जिसमें ओमती नाले के किनारे दोनों ओर लगभग 3000 पौधों का रोपण किया जा चुका है।

Dr. Upk.
for उद्यान अधिकारी
नगर निगम जबलपुर

Water Body Detail OA 625/2024				
Sr no	Name of Water body	Area in Hectare	Encroached Area (As per Revenue department Report)	Work done/ Proposed By JMC
1	Hanumntal Talab	6.333 Hec	No Encroachment	Work Done in Amrut 2.0 - Desilting work ,Retaining wall work, Ghat consructions Fencing work Aerator ,Fountain
2	Khandari Lake	310.915 Hec	No Encroachment	Maintained By JMC For water supply
3	Devtal talab	1.534 Hec	600 Sqf	Work Done By JMC- Retaining wall work, Ghat consructions Fencing work
4	Adhartal Talab	16.219 Hec	90 Sqm	Partially Developed and Ongoing Work in Amrut 2.0 - Desilting work ,Bund Construction,Stone pitching work, Ghat consructions ,Pathway, Aerator ,Fountain,Landscaping ,Plantation
5	Soopatal Talab	9.589 Hec	0.67 Hec	Partially Developed and Ongoing Work in Amrut 2.0 - Desilting work ,Bund Construction,Stone pitching work, Ghat consructions ,Pathway, Aerator ,Fountain ,Plantation,Fencing work
6	Gangasagar Talab	18.636 Hec	0.955 Hec	Proposed Work in Amrut 2.0 -Desilting work ,Bund Construction,Stone pitching work, Ghat consructions ,Pathway, Aerator ,Fountain ,Plantation,Fencing work

अपर अधिकारी
नगर निगम जबलपुर

कार्यपालन यंत्री
नगर पालिक निगम
जबलपुर (म.प्र.)

7	Jabalpur Talab	166.69 Hec	49.319 Hec	Fencing Work Proposd
8	Madhotal talab	22.6 Hec	0.834 Hec	DPR sended for approval to mp Govt Work proposed - Desilting, grass cleaning Proposed Work - Desilting work ,Bund Construction,Stone pitching work, ,Pathway, Aerator ,Fountain ,Plantation, Boundry wall
9	Amkhera Talab	9.84	As per SDM letter no 846/अविअ/2026 Dated 10.07.2026 khasra no 269 owned by private parties	NA
10	Sangram sagar Talab	Report not recived from Revenue Dept. yet		Work Done by JMC - Desilting work ,Reatining wall work, Ghat consructions Fencing work ,Steel Railling Work,pathway landscaping
11	Balsagar Talab			

र
कार्यपालन यंत्री
नगर पालिक निगम
जबलपुर (म.प्र.)

अपर आयुक्त
नगर निगम जबलपुर

[Signature]

Regional Office
M.P. Pollution Control Board
Plot No. 455/456, Vijay Nagar, Jabalpur (M.P.)

No. 653 / SS/ RO/ PCB/ 2026

Jabalpur, Dated 10/7/26

To,

✓ The Commissioner
Nagar Palik Nigam,
Jabalpur (M.P.)

Sub.:- Intimation of Analysis report of water samples collected under section 21 of Water (Prevention & control of pollution) Act 1974.

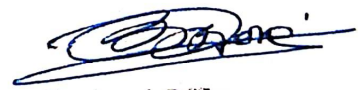
Ref.:- Legal sampling of sewage water samples dated 11/06/2026 in compliance of NGT no 625/2024

With reference to above it is stated that following water samples from various locations of Jabalpur city have been collected on 11/06/2026 along with your representative under section 21 of Water (Prevention & control of pollution) Act 1974.

1. Hanumantal Talab at Jabalpur
2. Khandari Talab at Jabalpur
3. Gokalpur Talab at Jabalpur
4. Adhartal Talab at Jabalpur
5. Ganga Sagar Talab at Jabalpur
6. Bal Sagar Talab at Jabalpur
7. Sangram Sagar Talab at Jabalpur
8. Devtal Talab at Jabalpur
9. Supatal Talab at Jabalpur

The samples have been analysed by the State Board Analyst. Please find enclosed here with the analysis report for intimation under section 22 (2) of Water (Prevention & control of pollution) Act 1974. Please acknowledge the receipt of the analysis report.

Encl.:- As above.


Regional Officer
M.P. Pollution Control Board
Jabalpur (M.P.)

Report No. - 10/ 626

Dated - 11 /06/ 2026

I hereby certify that I Amiya Ekka State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on the 11th day of June 2026 from laboratory in charge M. P. Pollution Control Board , Jabalpur (M.P.), Talab water uday nagar Near main ghat sample of Gokalpur Talab Distt.-Jabalpur (M.P.) for the analysis The sample was in a condition fit for analysis reported below .

I further certify that I have analysed the aforementioned sample on 03/07/ 2026 and declare the result of analysis to be as follows : -

<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	6.93	By pH Meter
2.	Chloride	mg / l	106.9	By Argentometric Method
3.	Total Solids	mg / l	417	By Gravimetric Method
4.	Dissolved solid	mg / l	333	By Gravimetric Method
5.	Suspended Solids	mg / l	84	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	36.4	By B.O.D Incubator
7.	C.O.D.	mg / l	60	By Open Reflux Method
8.	Turbidity	N.T.U.	3.9	By Turbidity meter
9.	Ammonical nitrogen	mg / l	0.3	By Spectrophotometer
10.	Total coliform	MPN/100 ml.	35	By multiple tube fermentation Test
11.	Fecal coliform	MPN/100 ml.	10	By multiple tube fermentation Test
12.	Chromium	mg / l	BDL	By AAS
13.	Lead	mg / l	BDL	By AAS
14.	Fluoride	mg / l	BDL	By Spectrophotometer
15.	D.O.	mg / l	5.0	By Titrimetric method
16.	Arsenic	mg / l	BDL	By AAS

The Condition of the seals , fastening and container on receipt was proper.

Signed this on 3rd day of July 2026

Address :-

AMIYA EKKA
Scientist,
Regional Office,
M.P. Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)

(Amiya Ekka)
STATE BOARD ANALYST

Amiya Ekka
Scientist
M.P. Pollution Control Board
Jabalpur (M.P.)

To,

Lab Incharge
Regional Office,
M.P. Pollution Control Board,
Jabalpur (M.P.)

396
FORM - X
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

12

Report No. - 6/ 626
Dated -11 /06/ 2026

I hereby certify that I Amiya Ekka State Board Analyst duly appointed under sub – section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on the 11th day of June 2026 from laboratory in charge M. P. Pollution Control Board , Jabalpur (M.P.), Talab water main ghat sample of Sangram sagar Talab Distt.-Jabalpur (M.P.) for the analysis. The sample was in a condition fit for analysis reported below .

I further certify that I have analysed the aforementioned sample on 03/07/ 2026 and declare the result of analysis to be as follows : -

<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.53	By pH Meter
2.	Chloride	mg / l	62.37	By Argentometric Method
3.	Total Solids	mg / l	313.0	By Gravimetric Method
4.	Dissolved solid	mg / l	256.0	By Gravimetric Method
5.	Suspended Solids	mg / l	57.0	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	2.8	By B.O.D Incubator
7.	C.O.D.	mg / l	19.0	By Open Reflux Method
8.	Turbidity	N.T.U.	3.3	By Turbidity meter
9.	Ammonical nitrogen	mg / l	0.1	Spectrophotometer
10.	Total coliform	MPN/100 ml.	84	By multiple tube fermentation Test
11.	Fecal coliform	MPN/100 ml.	4.0	By multiple tube fermentation Test
12.	Chromium	mg / l	BDL	AAS
13.	Lead	mg / l	BDL	AAS
14.	Fluoride	mg / l	BDL	Spectrophotometer
15.	D.O.	mg / l	6.2	Titrimetric method
16.	Arsenic	mg / l	BDL	AAS

The Condition of the seals , fastening and container on receipt was proper.

Signed this on 3rd day of July 2026

Address :-

AMIYA EKKA
Scientist,
Regional Office,
M.P.Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

(Amiya Ekka)
STATE BOARD ANALYST
Amiya Ekka
Scientist
M.P. Pollution Control Board
Jabalpur (M.P.)

Report No. - 7/ 626

Dated -11 /06/ 2026

I hereby certify that I Amiya Ekka State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on the 11th day of June 2026 from laboratory in charge M. P. Pollution Control Board , Jabalpur (M.P.), Talab water Near shastri nagar sample of Bal sagar Talab Distt.-Jabalpur (M.P.) for the analysis. The sample was in a condition fit for analysis reported below .

I further certify that I have analysed the aforementioned sample on 03/07/ 2026 and declare the result of analysis to be as follows :-

<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.63	By pH Meter
2.	Chloride	mg / l	66.33	By Argentometric Method
3.	Total Solids	mg / l	308.0	By Gravimetric Method
4.	Dissolved solid	mg / l	247.0	By Gravimetric Method
5.	Suspended Solids	mg / l	61.0	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	2.2	By B.O.D Incubator
7.	C.O.D.	mg / l	20.0	By Open Reflux Method
8.	Turbidity	N.T.U	2.9	By Turbidity meter
9.	Ammonical nitrogen	mg / l	0.1	By Spectrophotometer
10.	Total coliform	MPN/100 ml.	70	By multiple tube fermentation Test
11.	Fecal coliform	MPN/100 ml.	4.0	By multiple tube fermentation Test
12.	Chromium	mg / l	BDL	By AAS
13.	Lead	mg / l	BDL	By AAS
14.	Fluoride	mg / l	BDL	By Spectrophotometer
15.	D.O.	mg / l	6.0	By Titrimetric method
16.	Arsenic	mg / l	BDL	By AAS

The Condition of the seals , fastening and container on receipt was proper.

Signed this on 3rd day of July 2026

Address :-

AMIYA EKKA
Scientist,
Regional Office,
M.P.Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)

Amiya Ekka
(Amiya Ekka)
STATE BOARD ANALYST
Amiya Ekka
Scientist
M.P. Pollution Control Board
Jabalpur (M.P.)

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

FORM X
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

14

Report No. - 9/ 626
Dated -11 /06/ 2026

I hereby certify that I **Amiya Ekka** State Board Analyst duly appointed under sub – section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on the 11th day of **June 2026** from laboratory in charge M. P. Pollution Control Board , Jabalpur (M.P.), Talab water main ghat sample of **Adhartal Talab Distt.-Jabalpur (M.P.)** for the analysis. The sample was in a condition fit for analysis reported below .

I further certify that I have analysed the aforementioned sample on **03/07/ 2026** and declare the result of analysis to be as follows : -

<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.18	By pH Meter
2.	Chloride	mg / l	72.2	By Argentometric Method
3.	Total Solids	mg / l	340	By Gravimetric Method
4.	Dissolved solid	mg / l	283	By Gravimetric Method
5.	Suspended Solids	mg / l	57	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	3.0	By B.O.D Incubator
7.	C.O.D.	mg / l	20	By Open Reflux Method
8.	Turbidity	N.T.U.	4.0	By Turbidity meter
9.	Ammonical nitrogen	mg / l	0.2	Spectrophotometer
10.	Total coliform	MPN/100 ml.	280	By multiple tube fermentation Test
11.	Fecal coliform	MPN/100 ml.	10	By multiple tube fermentation Test
12.	Chromium	mg / l	BDL	By AAS
13.	Lead	mg / l	BDL	By AAS
14.	Fluoride	mg / l	BDL	By Spectrophotometer
15.	D.O.	mg / l	6.0	By Titrimetric method
16.	Arsenic	mg / l	BDL	By AAS

The Condition of the seals , fastening and container on receipt was proper.

Signed this on 3rd day of July 2026

Address :-

AMIYA EKKA
Scientist,
Regional Office,
M.P.Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)

Amiya Ekka
(Amiya Ekka)
STATE BOARD ANALYST
Scientist
M.P. Pollution Control Board
Jabalpur (M.P.)

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

Report No. -3/ 626
Dated -11 /06/ 2026

I hereby certify that I **Amiya Ekka** State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 11th day of **June 2026** from laboratory in charge M. P. Pollution Control Board , Jabalpur (M.P.) . Talab water near temple water sample of **Ganga sagar Talab Distt.-Jabalpur (M.P.)** for the analysis. The sample was in a condition fit for analysis reported below .

I further certify that I have analysed the aforementioned sample on **03/07/ 2026** and declare the result of analysis to be as follows : -

<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.83	By pH Meter
2.	Chloride	mg / l	29.7	By Argentometric Method
3.	Total Solids	mg / l	301.0	By Gravimetric Method
4.	Dissolved solid	mg / l	237.0	By Gravimetric Method
5.	Suspended Solids	mg / l	64.0	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	2.0	By B.O.D Incubator
7.	C.O.D.	mg / l	18.0	By Open Reflux Method
8.	Turbidity	N.T.U.	3.8	By Turbidity meter
9.	Ammonical nitrogen	mg / l	0.14	By Spectrophotometer
10.	Total coliform	MPN/100 ml.	43	By multiple tube fermentation Test
11.	Faecal coliform	MPN/100 ml.	4.0	By multiple tube fermentation Test
12.	Chromium	mg / l	BDL	By AAS
13.	Lead	mg / l	BDL	By AAS
14.	Fluoride	mg / l	BDL	By Spectrophotometer
15.	D.O.	mg / l	6.4	By Titrimetric method
16.	Arsenic	mg / l	BDL	By AAS

The Condition of the seals , fastening and container on receipt was proper.

Signed this on 3rd day of July 2026

Address :-

AMIYA EKKA
Scientist,
Regional Office,
M.P.Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)


(**Amiya Ekka**)
STATE BOARD ANALYST
Scientist & Lab Incharge
Regional Office
M.P. Pollution Control Board
Jabalpur.

To.

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

FORM - X
(Sec Rule - 31)
REPORT BY THE STATE BOARD ANALYST

16

Report No. - 4/ 626
Dated -11 /06/ 2026

I hereby certify that I **Amiya Ekka** State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 11th day of June 2026 from laboratory in charge M. P. Pollution Control Board , Jabalpur (M.P.) , Talab water near temple water sample of **Supatal Talab Distt.-Jabalpur (M.P.)** for the analysis. The sample was in a condition fit for analysis reported below .

I further certify that I have analysed the aforementioned sample on **03/07/ 2026** and declare the result of analysis to be as follows : -

<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.13	By pH Meter
2.	Chloride	mg / l	32.6	By Argentometric Method
3.	Total Solids	mg / l	314.0	By Gravimetric Method
4.	Dissolved solid	mg / l	246.0	By Gravimetric Method
5.	Suspended Solids	mg / l	68.0	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	2.6	By B.O.D Incubator
7.	C.O.D.	mg / l	18.0	By Open Reflux Method
8.	Turbidity	N.T.U.	3.1	By Turbidity meter
9.	Ammonical nitrogen	mg / l	0.12	By Spectrophotometer
10.	Total coliform	MPN/100 ml.	58	By multiple tube fermentation Test
11.	Feacal coliform	MPN/100 ml.	4.0	By multiple tube fermentation Test
12.	Chromium	mg / l	BDL	By AAS
13.	Lead	mg / l	BDL	By AAS
14.	Fluoride	mg / l	BDL	By Spectrophotometer
15.	D.O.	mg / l	6.3	By Titrimetric method
16.	Arsenic	mg / l	BDL	By AAS

The Condition of the seals , fastening and container on receipt was proper.

Signed this on 3rd day of July 2026

Address :-

AMIYA EKKKA
Scientist,
Regional Office,
M.P.Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)

Ami
(**Amiya Ekka**)
STATE BOARD ANALYST
Scientist
M.P. Pollution Control Board
Jabalpur (M.P.)

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

FORM - X
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

17

Report No. - 5/ 626
Dated -11 /06/ 2026

I hereby certify that I **Amiya Ekka** State Board Analyst duly appointed under sub – section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 11th day of **June 2026** from laboratory in charge M. P. Pollution Control Board , Jabalpur (M.P.), Talab water main ghat sample of **Devtal Talab Distt.-Jabalpur (M.P.)** for the analysis. The sample was in a condition fit for analysis: reported below .

I further certify that I have analysed the aforementioned sample on **03/07/ 2026** and declare the result of analysis to be as follows :-

<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.49	By pH Meter
2.	Chloride	mg / l	56	By Argentometric Method
3.	Total Solids	mg / l	294.0	By Gravimetric Method
4.	Dissolved solid	mg / l	246.0	By Gravimetric Method
5.	Suspended Solids	mg / l	48.0	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	1.8	By B.O.D Incubator
7.	C.O.D.	mg / l	12.0	By Open Reflux Method
8.	Turbidity	N.T.U.	3.2	By turbidity meter
9.	Ammonical nitrogen	mg / l	0.1	By Spectrophotometer
10.	Total coliform	MPN/100 ml.	43	By multiple tube fermentation Test
11.	Fecal coliform	MPN/100 ml.	36.0	By multiple tube fermentation Test
12.	Chromium	mg / l	BDL	By AAS
13.	Lead	mg / l	BDL	By AAS
14.	Fluoride	mg / l	BDL	By Spectrophotometer
15.	D.O.	mg / l	6.8	By Titrimetric method
16.	Arsenic	mg / l	BDL	By AAS

The Condition of the seals , fastening and container on receipt was proper.

Signed this on 3rd day of July 2026

Address :-

AMIYA EKKA
Scientist,
Regional Office,
M.P.Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

Ami
(**Amiya Ekka**)
STATE BOARD ANALYST
Amiya Ekka
Scientist
M.P. Pollution Control Board
Jabalpur (M.P.)

402 - X
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

18

Report No. - 12/ 626
Dated -11 /06/ 2026

I hereby certify that I **Amiya Ekka** State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 11th day of **June 2026** from laboratory in charge M. P. Pollution Control Board , Jabalpur (M.P.). Talab water Near Polish station sample of **Hanuman tal Talab Distt.-Jabalpur (M.P.)** for the analysis. The sample was in a condition fit for analysis reported below .

I further certify that I have analysed the aforementioned sample on **03/07/ 2026**
and declare the result of analysis to be as follows : -

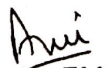
<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.53	By pH Meter
2.	Chloride	mg / l	87.1	By Argentometric Method
3.	Total Solids	mg / l	363	By Gravimetric Method
4.	Dissolved solid	mg / l	303	By Gravimetric Method
5.	Suspended Solids	mg / l	60	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	3.6	By B.O.D Incubator
7.	C.O.D.	mg / l	30.0	By Open Reflux Method
8.	Turbidity	N.T.U.	3.0	By Turbidity meter
9.	Ammonical nitrogen	mg / l	0.2	By spectrophotometer
10.	Total coliform	MPN/100 ml.	220	By multiple tube fermentation Test
11.	Fecal coliform	MPN/100 ml.	3.7	By multiple tube fermentation Test
12.	Chromium	mg / l	BDL	By AAS
13.	Lead	mg / l	BDL	By AAS
14.	Fluoride	mg / l	BDL	By Spectrophotometer
15.	D.O.	mg / l	5.7	By Titrimetric method
16.	Arsenic	mg / l	BDL	By AAS

The Condition of the seals , fastening and container on receipt was proper.

Signed this on 3rd day of July 2026

Address :-

AMIYA EKKA
Scientist,
Regional Office,
M.P. Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)


(**Aamiya Ekka**)
STATE BOARD ANALYST
Aamiya Ekka
Scientist
M.P. Pollution Control Board
Jabalpur (M.P.)

To,

Lab Incharge
Regional Office,
M.P. Pollution Control Board,
Jabalpur (M.P.)

FORM - X
(Ser. Bule - 31)
403
REPORT BY THE STATE BOARD ANALYST

19

Report No. - 11/ 626
Dated -11 /06/ 2026

I hereby certify that I **Amiya Ekka** State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 11th day of **June 2026** from laboratory in charge M. P. Pollution Control Board , Jabalpur (M.P.), Talab water Near ICH sample of **khandari Talab Distt.-Jabalpur (M.P.)** for the analysis. The sample was in a condition fit for analysis reported below .

I further certify that I have analysed the aforementioned sample on **03/07/ 2026** and declare the result of analysis to be as follows : -

<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.81	By pH Meter
2.	Chloride	mg / l	65.3	By Argentometric Method
3.	Total Solids	mg / l	279	By Gravimetric Method
4.	Dissolved solid	mg / l	247	By Gravimetric Method
5.	Suspended Solids	mg / l	32	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	1.3	By B.O.D Incubator
7.	C.O.D.	mg / l	13.0	By Open Reflux Method
8.	Turbidity	N.T.U.	1.6	By Turbidity meter
9.	Ammonical nitrogen	mg / l	0.1	By Spectrophotometer
10.	Total coliform	MPN/100 ml.	40	By multiple tube fermentation Test
11.	Fecal coliform	MPN/100 ml.	1.8	By multiple tube fermentation Test
12.	Chromium	mg / l	BDL	By AAS
13.	Lead	mg / l	BDL	By AAS
14.	Fluoride	mg / l	BDL	By Spectrophotometer
15.	D.O.	mg / l	7.3	By Titrimetric method
16.	Arsenic	mg / l	BDL	By AS

The Condition of the seals , fastening and container on receipt was proper.

Signed this on 3rd day of July 2026

Address :-

AMIYA EKKA
Scientist,
Regional Office,
M.P.Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)


(Amiya Ekka)
STATE BOARD ANALYST
Amiya Ekka
Scientist
M.P. Pollution Control Board
Jabalpur (M.P.)

No. 655/ SS/ RO/ PCB/ 2026

Jabalpur, Dated 10/7/26

To,

✓ The Commissioner
Nagar Palik Nigam,
Jabalpur (M.P.)

Sub.:- Intimation of Analysis report of water samples collected under section 21 of Water
(Prevention & control of pollution) Act 1974.

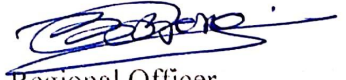
Ref.:- Legal sampling of sewage water samples dated 22/06/2026 in compliance of NGT no
625/2024

With reference to above it is stated that following water samples from various locations
of Jabalpur city have been collected on 22/06/2026 along with your representative under
section 21 of Water (Prevention & control of pollution) Act 1974.

- 1 Nalla water sample of Omti Nalla at Padwar Jabalpur
2. Nalla water sample of Moti Nalla at Jabalpur
3. Nalla water sample of Shah Nalla at Jabalpur
4. Nalla water sample of Khandari Nalla at Jabalpur
5. Nalla water sample of Urdana Nalla at Jabalpur
6. Nalla water sample of Karonda Nalla at Jabalpur
7. Treated water sample of 34 MLD STP Lalpur at Jabalpur
8. Treated water sample of 550 KLD STP Gwarighat at Jabalpur
9. Treated water sample of 1MLD STP Kharighat Jabalpur
10. Treated water sample of 0.1 MLD STP Siddghat Gwarighat Jabalpur
11. Treated water sample of 700 KLD STP Gour Pipariya Jabalpur
12. Treated water sample of 1 MLD STP Bhabha Nalla at Khai Ghat Jabalpur
13. Treated water sample of 30 KLD STP Old Bridge Tilwara Jabalpur
14. Treated water sample of 500 KLD STP Goshala Tilwara Jabalpur
15. Treated water sample of 29 MLD STP Tevar Jabalpur
16. Treated water sample of 32 MLD STP ^{Kathonda} Tevar Jabalpur

The samples have been analysed by the State Board Analyst. Please find enclosed
here with the analysis report for intimation under section 22 (2) of Water (Prevention &
control of pollution) Act 1974. Please acknowledge the receipt of the analysis report.

Encl.:- As above.


Regional Officer
M.P. Pollution Control Board
Jabalpur (M.P.)

REPORT BY THE STATE BOARD ANALYST

Report No. 15/626

Dated 22/06/2026

I hereby certify that I Mr. Brijendra Singh State Board Analyst duly appointed under sub – section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 22th day of June 2026 from laboratory in- charge M. P. Pollution Control Board, Jabalpur (M.P.), one nala water sample Collected From Omti Nala, Near Road Bridge, before mixing Pariyat River. Village, Paraswara, Distt -Jabalpur (MP) for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on 30/06/2026

And declare the result of analysis to be as follows: -

Sr. No.	Parameter	Unit	Result	Method used for analysis
1.	pH	---	7.46	By pH Meter
2.	Chloride	mg / l	154	By Argentometric Method
3.	Total Solids	mg / l	616	By Gravimetric Method
4.	Dissolved solid	mg / l	498	By Gravimetric Method
5.	Suspended Solids	mg / l	118	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	40	By B.O.D Incubator
7.	C.O.D.	mg / l	210	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	> 1600	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	920	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this 30th day of June 2026.

Address :-

BRIJENDRA SINGH
Scientist,
Regional Office,
M.P. Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)


(Brijendra Singh)
STATE BOARD ANALYST

To,

Lab In-charge
Regional Office,
M.P. Pollution Control Board,

Report No. 16/626

Dated 22 /06/ 2026

I hereby certify that I Mr. Brijendra Singh State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 22nd day of June 2026 from laboratory in- charge M. P. Pollution Control Board, Jabalpur (M.P.), one Nala water Sample Collected From Moti Nala Near By pass road bridge, Jabalpur (MP) for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on 30/06/2026

And declare the result of analysis to be as follows: -

Sr. No.	Parameter	Unit	Result	Method used for analysis
1.	pH		7.72	By pH Meter -
2.	Chloride	mg/l	184.92	By Argentometric Method
3.	Total Solids	mg / l	696	By Gravimetric Method
4.	Dissolved solid	mg / l	584	By Gravimetric Method
5.	Suspended Solids	mg / l	112	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	42	By B.O.D Incubator
7.	C.O.D.	mg / l	220	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	> 1600	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	920	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this 30th day of June 2026.

Address :-

BRIJENDRA SINGH
Scientist,
Regional Office,
M.P. Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)

To,

Lab In-charge
Regional Office,
M.P. Pollution Control Board,
Jabalpur (M. P.)

(Brijendra Singh)
STATE BOARD ANALYST

Report No. 17/626

Dated 22/06/2026

I hereby certify that I Mr. Brijendra Singh State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 22nd day of June 2026 from laboratory in- charge M. P. Pollution Control Board, Jabalpur (M.P.), one Nala water Sample Collected From Shah Nala Near Sai Mandir Gwarighat road bridge, Jabalpur (MP) for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on 30/06/2026

And declare the result of analysis to be as follows: -

Sr. No.	Parameter	Unit	Result	Method used for analysis
1.	pH		7.79	By pH Meter -
2.	Chloride	mg/l	204.91	By Argentometric Method
3.	Total Solids	mg / l	666	By Gravimetric Method
4.	Dissolved solid	mg / l	544	By Gravimetric Method
5.	Suspended Solids	mg / l	122	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	44	By B.O.D Incubator
7.	C.O.D.	mg / l	220	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	> 1600	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	920	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this 30th day of June 2026.

Address :-

BRIJENDRA SINGH
Scientist,
Regional Office,
M.P. Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)

(Brijendra Singh)
STATE BOARD ANALYST

To,

Lab In-charge
Regional Office,
M.P. Pollution Control Board,
Jabalpur (M. P.)

FORM **408**
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

24

Report No. 18/626
Dated 22 /06/ 2026

I hereby certify that I Mr. Brijendra Singh State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 22nd day of June 2026 from laboratory in- charge M. P. Pollution Control Board, Jabalpur (M.P.), one Nala water Sample Collected From Khandari Nala Near Railway Bridge Gwarighat road, Jabalpur (MP) for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on 30/06/2026

And declare the result of analysis to be as follows: -

Sr. No.	Parameter	Unit	Result	Method used for analysis
1.	pH		7.59	By pH Meter
2.	Chloride	mg/l	217.43	By Argentometric Method
3.	Total Solids	mg / l	646	By Gravimetric Method
4.	Dissolved solid	mg / l	518	By Gravimetric Method
5.	Suspended Solids	mg / l	128	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	39	By B.O.D Incubator
7.	C.O.D.	mg / l	210	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	> 1600	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	920	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this 30th day of June 2026.

Address :-

BRIJENDRA SINGH
Scientist,
Regional Office,
M.P. Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)


(Brijendra Singh)
STATE BOARD ANALYST

To,

Lab In-charge
Regional Office,
M.P. Pollution Control Board,
Jabalpur (M. P.)

FORM - X
(See Rule 31)
REPORT BY THE STATE BOARD ANALYST

25

Report No. 19/626
Dated 22/06/2026

I hereby certify that I Mr. Brijendra Singh State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 22nd day of June 2026 from laboratory in- charge M. P. Pollution Control Board, Jabalpur (M.P.), one Nala water Sample Collected From Urdana Nala Near Sanchi Dugdh Sangh road bridge, Jabalpur (MP) for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on 30/06/2026

And declare the result of analysis to be as follows: -

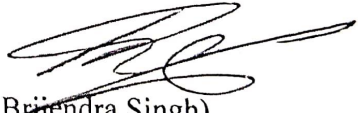
Sr. No.	Parameter	Unit	Result	Method used for analysis
1.	pH		7.53	By pH Meter
2.	Chloride	mg/l	222.41	By Argentometric Method
3.	Total Solids	mg / l	636	By Gravimetric Method
4.	Dissolved solid	mg / l	518	By Gravimetric Method
5.	Suspended Solids	mg / l	118	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	38	By B.O.D Incubator
7.	C.O.D.	mg / l	190	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	> 1600	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	920	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this 30th day of June 2026.

Address :-

BRIJENDRA SINGH
Scientist,
Regional Office,
M.P. Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)


(Brijendra Singh)
STATE BOARD ANALYST

To,

Lab In-charge
Regional Office,
M.P. Pollution Control Board,
Jabalpur (M. P.)

FOR ~~410~~
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

26

Report No. 20/626
Dated 22 /06/ 2026

I hereby certify that I Mr. Brijendra Singh State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 22nd day of June 2026 from laboratory in- charge M. P. Pollution Control Board, Jabalpur (M.P.), one Nala water Sample Collected From Karonda Nala Near Sanchi Dugdh Sangh road bridge, Jabalpur (MP) for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on 30/06/2026

And declare the result of analysis to be as follows: -

Sr. No.	Parameter	Unit	Result	Method used for analysis
1.	pH		7.83	By pH Meter
2.	Chloride	mg/l	239.90	By Argentometric Method
3.	Total Solids	mg / l	638	By Gravimetric Method
4.	Dissolved solid	mg / l	512	By Gravimetric Method
5.	Suspended Solids	mg / l	126	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	41	By B.O.D Incubator
7.	C.O.D.	mg / l	190	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	> 1600	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	920	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this 30th day of June 2026.

Address :-

BRIJENDRA SINGH
Scientist,
Regional Office,
M.P. Pollution Control Board,
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(Brijendra Singh)
STATE BOARD ANALYST

To,

Lab In-charge
Regional Office,
M.P. Pollution Control Board,
Jabalpur (M. P.)